The safety measures taken by Delhi Police include deployment of Police personnel both inside and outside the JNU Campus, liaison with students and University Administration to maintain peace, deployment of Police personnel in plain clothes around the Campus, stationing of PCR Van in the vicinity of JNU Campus and briefing of students and Administration to report to Police immediately, if any violent/unwanted activities come to notice in the premises of the Campus. JNU has informed that they have deployed 277 private security personnel 24x7 in JNU Campus.

## Citizens arrested while protesting against CAA

†348. CH. SUKHRAM SINGH YADAV:

SHRIMATI CHHAYA VERMA:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of HOME AFFAIRS be pleased to state:

- the number of citizens arrested while protesting against Citizenship Amendment Act (CAA) and number of people presently lodged in jails;
- (b) details of charges levelled against the people arrested while protesting against the Citizenship Amendment Act;
- (c) details of demands raised by people protesting against this Act and response of Government thereon;
- whether any assessment has been carried out for losses occurred on account of sit-ins and demonstrations against this Act; and
- whether it is a fact that the process of recovery for the losses occurred to the public property during demonstration is underway and that too from demonstrators?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) to (e) 'Public Order' and 'Police' are State subjects as per Schedule VII to the Constitution of India and the State Government concerned is primarily responsible for maintenance of law and order in the State and to take action against the culprits as per law. The Central Government monitors the law and order situation in the States and assists the State Governments in case of major law and order problem by deploying Central Armed Police Forces (CAPFs) on the request of State Governments.

<sup>†</sup>Original notice of the question was received in Hindi.

The Delhi police has reported incidences of violence, unlawful gathering, stone pelting, damage to public/personal property and number of persons arrested during protest against Citizenship (Amendment) Act, 2019. The details are given in Statement (*See* below).

Law enforcement agencies take legal action in such matters, as deemed appropriate.

## Statement

Summarised report of Delhi Police about agitations, rallies and dharnas held and citizens arrested while protesting against the Citizenship (Amendment) Act, 2019

Details of the protests that took place in Delhi against the Citizenship (Amendment) Act, 2019 and the cases registered and persons arrested are as under:-

Number of Protests	Cases Registered	Persons Arrested
66	11	99

2. The reported details of losses occurred during the protests/demonstrations against CAA are as under:

(i)	Motor Cycle	-	80
(ii)	Car	-	06
(iii)	Bus	-	04
(iv)	Toilet Van	-	01
(v)	Police Vehicle	-	02
(vi)	Other Vehicle	-	23
(vii)	Barricades	-	32
(viii)	Police booth	-	01
(ix)	Divider railing	-	01
(x)	Media Camera	-	01

3. Locality-wise details of protest and unlawful activities by the mob:-

Unstarred Questions

## Review of detention cases in J&K

349. SHRI RAJKUMAR DHOOT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of citizens and politicians detained under the Public Safety